

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 120
IA No. 406/ND/2021
IB-251/(ND)/2020

IN THE MATTER OF:

M/s Indsao Infratech
Vs.

M/s Mars BuildmartPvt. Ltd.

....**Applicant**

....**Respondent**

Order under Section 9 of IBC.

Order delivered on 18.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant : Mr. Harshal Kumar
For the RP : Mr. P. Nagesh, Adv.
For the Respondent :

ORDER

IA No. 406/ND/2021:

Pleadings are complete. List for hearing on 06.05.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)

Vaishali - 18.03.2021